

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.164 of 2020

IN THE MATTER OF:

Mentor Capital Ltd. & Ors.

...Appellants

Vs.

M/s Ramsons Vikram Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellants: Mr. Kumar Anurag Singh, Mr. Upinder Singh and
Ms. Aparna Wagle, Advocates.**

For Respondents: None

ORDER

(Through Virtual Mode)

12.10.2020: Heard the Learned Counsel, Mr. Kumar Anurag Singh for the Appellant.

Notice is ordered to the Respondent returnable by **6th November, 2020**. Let the requisites be filed along with a process fee within three days from today. If the Appellant provides an e-mail address of the Respondent, service may also be effected in that mode also. Also notice is permitted to be served on the Respondent through speed post.

The Registry is directed to List the matter on **6th November, 2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**